

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 113**  
**IB-72/ND/2021**

**IN THE MATTER OF:**

Balaji Digital Solution Pvt Ltd.

...

Applicant

**Order under Section 10 of IBC.**

**Order delivered on 12.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Order reserved.

Learned Counsel for the applicant undertakes to file the income tax returns for past three years filed by the company within a week.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

MUKESH

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**